

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (HQs), DELHI

Ref. No. 955-966 JustIS/ITCell/2021

Dated 08/01/21

To

1. Ld. Principal District & Sessions Judge, (East), Karkardooma Courts, Delhi.
2. Ld. Principal District & Sessions Judge, (New Delhi), Patiala House Courts, New Delhi.
3. Ld. Principal District & Sessions Judge, (South – West), Dwarka Courts, New Delhi.
4. Ld. Principal District & Sessions Judge, (West), Tis Hazari Courts, Delhi.
5. Ld. Principal District & Sessions Judge, (North-West), Rohini Courts, Delhi.
6. Ld. Principal District & Sessions Judge, (South), Saket Courts, New Delhi.
7. Ld. Principal District & Sessions Judge, (North-East), Karkardooma Courts, Delhi.
8. Ld. Principal District & Sessions Judge, (South-East), Saket Courts, New Delhi.
9. Ld. Principal District & Sessions Judge, (Shahdara), Karkardooma Courts, Delhi.
10. Ld. Principal District & Sessions Judge, (North), Rohini Courts, Delhi.
11. Ld. Principal District & Sessions Judge, (Rouse Avenue Courts Complex), New Delhi.

Sub :Usage of JustIS App

Respected Sir/Madam,

Reference is invited to the ibid subject and this office earlier circular dated 18.03.2019 regarding use of JustIS application by the Judicial Officers of Delhi District Courts which provides quick glance on total count of today's listed cases, undated cases, cases received by way of institution or transfer in the last month, cases pending or disposed in the current month, calendar feature so also facilitating to add short note on the cases pertaining to the respective court.

It may be noted that as per information received from Hon'ble High Court of Delhi through e-mail dated 31/12/2020 conveying thereby that Hon'ble E-Committee, Supreme Court of India has been pleased to observe that usage of JustIS Application may have to be monitored.

The installable APK file for Android O.S is available in respective LAYERS login of Ld. Judicial Officers for downloading and installation of JustIS Application, therefore, the Judicial Officers who have yet not downloaded the JustIS Application are again requested to download and may also ensure effective use the JustIS Application.

If any of the Judicial Officer have difficulty in downloading or using the JustIS Application then may contact the respective computer branch of the district/court complex.

The above information may kindly be circulated amongst all the Judicial Officers posted within your respective district for information and compliance of the directions.

Regards,

Yours faithfully,

BHARAT PARASHAR Digitally signed by BHARAT PARASHAR
Date: 2021.01.08 15:37:18 +05'30'

(Bharat Parashar)
Special Judge CBI/
Chairman, Centralized Computer Committee

Ref. No. 967-1067 JustIS/ITCell/2021

Dated 08/01/21

Copy forwarded for information and necessary action to:

1. All the learned Judicial Officers posted in Central District, Tis Hazari Courts Complex for information and compliance.
2. Leaned Officer In-charge (Computers), Tis Hazari/Karkardooma/Saket/RADC/Dwarka/Patiala House and Rohini Courts Complexes, Delhi/New Delhi.
3. AO (Judicial)/Branch Incharge, Computer Branch, Tis Hazari/Karkardooma/Saket/RADC/Dwarka/Patiala House and Rohini Courts Complexes, Delhi/New Delhi.
4. PS to the Learned District & Sessions Judge, HQs, Delhi with request to bring it to the notice of Id. Principal District & Sessions Judge, HQs, Delhi.
5. Dealing official, Website Committee, Tis Hazari Court, Delhi to upload the circular on the Website of Delhi District Courts.
6. Dealing Official, Layer Seat (Central), Tis Hazari Courts, Delhi to upload the circular on the LAYERS Software.
7. PS to the undersigned.

BHARAT PARASHAR Digitally signed by BHARAT PARASHAR
Date: 2021.01.08 15:41:42 +05'30'

(Bharat Parashar)
Special Judge CBI/
Chairman, Centralized Computer Committee